

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE

LOK SABHA  
UNSTARRED QUESTION No. 195  
TO BE ANSWERED ON MONDAY, JULY 22, 2024/31 ASHADHA, 1946 (SAKA)

CONSTITUTION OF 8<sup>TH</sup> CENTRAL PAY COMMISSION

**195 SHRI ANAND BHADAURIA:**

Will the Minister of *Finance* be pleased to state:

- (a) whether the Government has received representation from various quarters regarding constitution of 8<sup>th</sup> Central Pay Commission during the month of June, 2024;
- (b) if so, the details thereof and the action taken thereon, representation-wise; and
- (c) the time by which the Government would constitute 8<sup>th</sup> Central Pay Commission for revision of pay/pension of Central Government employees in view of unprecedented inflation in the country?

**ANSWER**  
**MINISTER OF STATE IN THE MINISTRY OF FINANCE**  
**(SHRI PANKAJ CHAUDHARY)**

(a) to (c): Two representations have been received for constitution of 8<sup>th</sup> Central Pay Commission in June, 2024. No such proposal is under consideration of the Government, at present.

\*\*\*\*\*